CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

T.A. 29 of 1996 (CR 5398 of '80)

present: HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.
HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

Mohini Mohan Mitra & Ors.

Vrs.

Union of India & Ors (E. Rly)

For applicants: None.

For respondents : Mr. P.K. Arora, Counsel.

Heard on : 1.9.97.

Ordered on : 1.9.97.

ORDER

B.C.Sarma. AM.

When the matter was called for the second time today at 12-45 p.m. none appeared for the applicants. None of the applicants was also present. We find that on earlier three consecutives occasions also none appeared for the applicants. It is also observed that a notice was issued on the applicants on 21.4.97 by registered post.

We are, therefore, satisfied that the applicants are no longer interested in pursuing the matter. The application is thus dismissed for default without passing any order as to costs.

Mr. Arora, 1d. Counsel, is present for the respondents.

mc m (2)

MEMBER (J)

MEMBER (A)